

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:3826
ANSWERED ON:19.12.2005
DEVELOPMENT OF TOURISM IN RAJASTHAN
Maheshwari Smt. Kiran

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government of Rajasthan has sent a number of proposals requesting for financial assistance to promote tourism in the State;
- (b) if so, the details thereof;
- (c) whether approval has not yet been given by the Government for establishment of International Golf Course, Tourism Complex at Jaipur, Jhalawar as a tourist destination, Integrated Tourism Development of Hadoti region and Rural Tourism;
- (d) if so, the present status of these proposals; and
- (e) the time by which these proposals are likely to be cleared?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SMT.RENUKA CHOWDHURY)

(a), (b), (c), (d) and (e):. Development and promotion of tourism is primarily the responsibility of the State Governments/U.T. Administrations. Ministry of Tourism, Government of India, extends financial assistance to the State Governments/UTs including Rajasthan for those tourism-related projects which are prioritized in consultation with the State concerned every year for providing financial assistance under the schemes Integrated Development of Tourism Circuits, Product/Infrastructure and Destination Development and Assistance for Large Revenue Generating Projects.

The details of tourism related projects sanctioned to the Government of Rajasthan during the current financial year so far are as under:-

(Rs. in lakh)

S.No	Name of Project	Amount Sanctioned
1.	Mounting of Sound and Light Show at Amber Fort, Jaipur	129.26
2.	Development of Hawa Mahal and Jantar Mantar at Jaipur under destination Development scheme	464.32

A project proposal for development of the Hadoti region under Tourist Circuit has been sanctioned for Rs.725.10 lakh during 2004-05.

For prioritized Circuits/Destinations, project proposals that are complete in all respect are processed on the basis of inter-se priority and funds released, subject to their availability under the respective head.